

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4407
ANSWERED ON:18.12.2000
HYDEL POWER PROJECT AT FARAKKA BARRAGE
ABUL HASNAT KHAN

Will the Minister of POWER be pleased to state:

- (a) whether a hydel power project is proposed to be set up at Farakka Barrage Project;
- (b) if so, whether necessary clearance has been awarded in this regard;
- (c) whether Farakka Barrage Project has imposed any term and condition for this construction of hydel power station on the structure of the said project; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRIMATI JAYAWANTI MEHTA)

- (a) : Yes, Sir. The Detailed Project Report of Farakka Hydroelectric Project[5x25 = 125 MW] in West Bengal prepared by the Central Water Commission and received in the Central Electricity Authority for techno-economic clearance was found in order by CEA on 11.11.1991 subject to certain conditions for execution by Farakka Barrage Hydro-electric Project Authority under the Ministry of Water Resources.
- (b) : The project is awaiting environmental clearance.
- (c) & (d) : The construction, operation and maintenance of the Hydro-electric Project shall have to be done in such a way that the safety and security of the barrage is not put to any risk and the rail and road traffic is not interrupted due to construction activities.